

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:831

ANSWERED ON:01.03.2013

LPG DEALERSHIP

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of applications for allotment of LPG dealership received during each of the last three years and the current year, State/UT-wise/company-wise;
- (b) the number of persons to whom dealerships have been allotted during the said period and the number of applications pending at present, State/UT-wise along with the time by which pending applications are likely to be cleared;
- (c) whether the Government proposes to appoint more LPG distributors in backward, rural and tribal areas of the country including Chhattisgarh and if so, the details thereof;
- (d) whether certain State owned oil marketing companies have put on hold an ambitious proposal to expand their cooking gas marketing network by appointing thousands of new distributors across the country; and
- (e) if so, the details thereof and the reasons therefore along with the response of the Government thereto ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) & (b) : The allotment of LPG distributorships is done by the Public Sector Oil Marketing Companies (OMCs) through an advertisement process. The number of advertised locations, Letter of Intent (LOI) Issued and pending for appointment/ commissioning of Regular as well as Rajiv Gandhi Gramin LPG Vitarak (RGGLV) distributorships for the last three years and for the period from Apr-Dec' 2012, is as under :-

Advertised LoI Issued Pending

Regular 1700 281 1419

RGGLVY 5475 2490 2985

State/UT-wise details are at Annexure I & II respectively. The allotment of LPG distributorships generally sometimes gets delayed due to various reasons like complaints, court cases, nil applicants, applicants getting rejected during scrutiny, redraw due to quorum not available, rejections of candidates during Field Verification of Credentials

(FVC) etc. Once the candidate gets rejected during FVC than re-draw has to be conducted. This process goes on till all the eligible candidates for draw are exhausted.

(c) : In order to spread LPG distribution network in rural areas and uncovered areas, a new scheme namely, "Rajiv Gandhi Gramin LPG Vitaran Yojana" (RGGLVY) for establishing small-size LPG distribution agencies, was launched on 16.10.2009. Advertisements inviting applications for distributorships under the scheme have since been released by OMCs in States/ UTs namely, Andhra Pradesh, Andman & Nicobar, Arunachal Pradesh, Assam, Bihar, Chhatisgarh, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Meghalaya, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttranchal, West Bengal and Puducherry.

The setting up of LPG distributors in the rural/ under-served areas under this scheme is a continuous process.

(d) & (e) : The process of appointment of new LPG distributorships in the country by Public Sector Oil Marketing Companies (OMCs) has been kept in abeyance as it is under review.

